

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-129/2006/9324/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Naim Uddin Ahmed,  
District & Sessions Judge,  
Baksa.

Dated Guwahati, the 3<sup>rd</sup> November, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJ/BAK/2022/4032 dated 31.10.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 05.11.2022, till the morning of 07.11.2022**, as prayed for. Further, the next senior most Judicial officer at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

*sch-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-129/2006/9325/A, dated 3<sup>rd</sup> 11. 2022**

Copy to:

1.  The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*Pda*